

(c) The scheme of issue of Photo Identity Cards is an on-going scheme as electoral rolls keep on changing due to continuous addition/deletion of names from it. Moreover, no fresh deadline has so far been fixed by the Election Commission of India.

Statement

Electors supplied with Defect-Free Identity Cards in different States/Union Territories as on 31-1-1997

Sl. No.	State/Union Territory	Electors supplied with defect-free identity card
1.	Andhra Pradesh	28128499
2.	Arunachal Pradesh	351962
3.	Assam	70088
4.	Bihar	15615368
5.	Goa	478261
6.	Gujarat	22398434
7.	Haryana	9314815
8.	Himachal Pradesh	2311377
*9.	Jammu and Kashmir	Scheme no implemented
10.	Karnataka	19890111
11.	Kerala	22487
12.	Madhya Pradesh	22598928
13.	Maharashtra	43637656
14.	Manipur	984820
15.	Meghalaya	536304
**16	Mizoram	Nil
17.	Nagaland	Nil
18.	Orissa	16585361
19.	Punjab	10343295
20.	Rajasthan	16840654
21.	Sikkim	196540
@22.	Tamil Nadu	Nil
23.	Tripura	884671
24.	Uttar Pradesh	41248000
25.	West Bengal	31439143
26.	Andaman & Nicobar Island	172000
27.	Chandigarh	268249
28.	Dadra & Nagar Haveli	50220
29.	Daman & Diu	41414
30.	National Capital Territory of Delhi	5257000
31.	Lakshadweep	29612
32.	Pondicherry	554286

The Scheme of I-cards not implemented.

I-cards could not be issued to electors due to large number of complaints in respect of Foreign nationals received by States.

Photography has since started in Tamil Nadu.

[English]

Export of Cotton

134. SHRI L. RAMANA: Will the Minister of TEXTILES be pleased to state :

(a) whether the quota of several lakh bales of cotton released recently for export;

(b) if so, the details thereof;

(c) whether the exporters are not finding customers in the International Market;

(d) if so, the reasons therefore; and

(e) the steps the Government propose to take in this regard ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) and (b) Quota of 12.20 lakh bales of cotton has been released by the Government during the current 1996-97 cotton season, for export.

(c) No, Sir.

(d) and (e) Do not arise.

Performance of PSUs

135. DR. T. SUBBARAMI REDDY :
SHRI SUBRAHMANYAM NELAVALA :

Will the Minister of INDUSTRY be pleased to state

(a) whether the status report on Central public sector undertaking prepared by his Ministry as on March 31, 1995 states about 130 enterprises made profit and 109 enterprises either made losses or became sick;

(b) if so, the details thereof;

(c) the total net profit earned by them in 1994-95 and during 1995-96;

(d) whether the Government have felt that there is a need for evolving the new concerted approach and strategies for healthy future of the Public enterprises;

(e) if so, the details thereof; and

(f) the steps propose to be taken by the Government to earn the profit by Public Sector Undertakings ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) Yes, Sir. The enterprise-wise detail of profit and loss is given in statement No. 7 (A) and 7 (B) of Volume-1 of Public Enterprises Survey 1994-95 laid in both Houses of Parliament on 19.7.96

(c) Net profit earned by Central PSUs as a whole was Rs. 7217 41 Crores during year 1994-95 upto which period only information is available.

(d) and (e) The need for evolving a concerted approach and strategy for healthy future of PSUs is recognised. The strategy in this regard for Central PSUs has been outlined in